

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.5743  
TO BE ANSWERED ON THE 7<sup>TH</sup> APRIL, 2017

DEFENCE PROCUREMENT POLICY

5743. SHRI BHAGWANTH KHUBA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has made changes in the Defence Procurement Policy recently;
- (b) if so, the details thereof;
- (c) whether Defence Expo was held recently; and
- (d) if so, the details and outcome thereof?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) & (b):** The Defence Procurement Procedure 2016 has come into effect from 1.4.2016. The revised procedure aims to ensure timely procurement of defence equipment through optimum utilization of allocated budgetary resources. DPP-2016 seeks to ensure the highest degree of probity, public accountability, transparency and fair competition in the process of procurement. The promotion of indigenization and self-reliance in defence is a key objective of the current policy.

**(c) & (d):** The ninth edition of Defexpo India was held from 28 to 31 March 2016 at Goa. A total of 1030 companies, including 490 foreign companies from 47 countries participated in the event.

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